

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.11.2020 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1294 of 2019	Balaji Associates Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
2.	Comp. App (AT) (Ins) No. 1308 of 2019	Shree Padmalaya Petroleum Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
3.	Comp. App (AT) (Ins) No. 1310 of 2019	Zenith Infrastructure Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
4.	Comp. App (AT) (Ins) No. 1311 of 2019	Pest Control Ideal Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
5.	Comp. App (AT) (Ins) No. 1312 of 2019	Jai Lahari Enterprises Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
6.	Comp. App (AT) (Ins) No. 1313 of 2019	NKS Infra & Contract Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
7.	Comp. App (AT) (Ins) No. 1315 of 2019	Abhijeet Intelligence Security and labour Supplier. Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
8.	Comp. App (AT) (Ins) No. 1316 of 2019	Scop Infrastructure and Company Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
9.	Comp. App (AT) (Ins) No. 1317 of 2019	M.N. Patil Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi

10.	Comp. App (AT) (Ins) No. 1319 of 2019	Patel Erectors. Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
11.	Comp. App (AT) (Ins) No. 1320 of 2019	Krishna Construction Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
12.	Comp. App (AT) (Ins) No. 1321 of 2019	Saibaba Mahadev Mandowkar Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
13.	Comp. App (AT) (Ins) No. 1322 of 2019	Vinod Maniyar Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
14.	Comp. App (AT) (Ins) No. 1323 of 2019	D.R. Engineering Services Vs. V. Venkatachalam	Ashish Verma	Ashish Joshi
15.	Comp. App (AT) No. 166 of 2020	Gopal Krishan Vs. Super Cassettes Industries Pvt. Ltd. & Ors.	Rakesh Kumar	

02:00 PM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

16.	Comp. App. (AT) (Ins) No. 173 of 2020 Part Heard	Aditya Sikdar & Anr. Vs. Allahabad Bank & Anr.	Suhita Mukhopadhyay	Mohit Seth-R1 Saurabh Basu-R2
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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar